GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4368
ANSWERED ON:19.12.2012
UNFAIR PRACTICES IN SCHOOLS
Ganeshamurthi Shri A.;Paranjpe Shri Anand Prakash

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the various unfair practices adopted by the schools including charging capitation fee, refusing admission to children, making false claims through misleading advertisements, etc. have come to the notice of the Government;
- (b) if so, the details thereof including the concern expressed by the public in this regard; and
- (c) the effective measures taken/being taken by the Government to check such unfair practices adopted by the schools?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(DR. SHASHI THAROOR)

- (a)&(b): Such complaints are received by the Central Board of Secondary Education (CBSE) against its affiliated schools, from time to time. After due process, action is taken against the errant schools as per the affiliation bye-laws.
- (c): Draft legislation has been prepared to curb unfair practices in the school education sector including the charging of capitation fees, misleading and non-transparent processes adopted by schools for the admission of students in higher classes, and the appointment of ineligible and unqualified teachers.